Annexure – 7

Name of the corporate debtor - Shree Vaishanavi Ispat Limited; Date of commencement of CIRP: 14.10.2026 (The IRP became aware of the Order on 16.10.2026);
List of creditors as on 09.11.2026

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax	Central Government	31.10.2026	5,112,452	-	Government Dues	No	0	0	0	0	5,112,452	The claim amounting to Rs. 51,12,452/- is currently under verification and reconciliation based on the relevant records received from the Corporate Debtor. The amount admitted may be revised, if necessary, upon completion of the verification process and in accordance with applicable law.
2	CGST & C.Ex, Durgapur-I Division - Bolpur CGST Commissionerate	State Government	30.10.2026	165,010,790	-	Government Dues	No	0	0	0	0	165,010,790	The claim amounting to Rs. 16,50,10,790/- is currently under verification and reconciliation based on the relevant records received from the Corporate Debtor. The amount admitted may be revised, if necessary, upon completion of the verification process and in accordance with applicable law.
3	Zonal Office - Employee Provident Fund Dues	State Government	30.10.2026	36,790,544	-	Government Dues	No	0	0	0	0	36,790,544	The claim amounting to Rs. 3,67,90,544/- is currently under verification and reconciliation based on the relevant records received from the Corporate Debtor. The amount admitted may be revised, if necessary, upon completion of the verification process and in accordance with applicable law.
	Total			**206,913,786**	**-**			**-**	**-**	**-**	**-**	**206,913,786**	